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SLP(Crl.)No. 5709 OF 2003  
ITEM No.15

Court No.10

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 5709/2003

(From the judgement and order dated 29/08/2003 in CRLA 327/98  
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

YAKUB ISMAILBHAI PATEL

Petitioner (s)

VERSUS

STATE OF GUJARAT

Respondent (s)

(With Appln(s). for bail and office Report )

Date : 12/01/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P.VENKATARAMA REDDI  
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)Mr. Huzefa Ahmadi, Adv.  
Mr. Ejaz Maqbool,Adv.

Mr. Abhimeet Sinha, Adv.  
Ms. Minakshi Nag, Adv

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R

Leave granted.

No bail at this stage.

(PAWAN KUMAR)  
COURT MASTER

(PREM PRAKASH)  
COURT MASTER